C.A.No. 8731-8777 OF 1996

ITEM No.1 Court No. 3 SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 95-141 In Civil Appeal No.8731-8777/1996

U O I & ORS Appellant (s)

VERSUS

S. SRINIVASA & ORS Respondent (s)

(for clarification of court's order dated 12.09.1997 and office report)

Date : 27/08/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. K.N. Raval, ASG.
Mr. Dilip Tandon, Adv.
Mr. P. Parmeswaran, Adv.
Ms. Anil Katiyar, Adv.

For Respondent (s) Mr. R. Venkataramani, Sr. Adv.
Mr. R. Alagmani, Adv.
Mr. Satya Mitra Garg, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Rejoinder be filed within four weeks. List thereafter.

.SP1

Kalyani. (S.L. GOYAL) @@
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COURT MASTER@@
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